

been received and considered. It has been decided to accord recognition to this Union. Orders will issue shortly.

**RASHBEHARI BASU MEMORIAL**

**105. SHRI CHITTA BASU:  
SHRI D. L. SEN GUPTA :**

Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the "Rashbehari Basu Memorial Committee", Calcutta, approached the Government of India to make suitable arrangements for perpetuating the memory of this great revolutionary leader; and

(b) if so, what steps have so far been taken in this behalf?

**THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) Yes.**

(b) The question of erecting a statue of the late Rashbehari Basu is under the consideration of the Committee on Installation of Statues in Delhi.

**KOSI PROJECT**

**106. SHRI A. D. MANI:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether any agreement has been reached with the Government of Nepal regarding the amendment of the Kosi Project Pact; and

(b) whether construction work on the Western Canal has been held up for the past twelve months on account of non-agreement on the subject?

**THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED): (a) An agreement is likely to be finalised shortly.**

(b) Yes.

**CONTRACT GIVEN TO B.S.S. FOR DEVELOPMENT OF LAND AT KALKAJI**

**107. SHRI U. S. DUGAL:  
SHRI JAGAT NARAIN:**

Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Bharu Sewak Samaj was awarded a contract a 22 per cent above the estimated cost for developing land at Kalkaji;

(b) whether it was stipulated in the contract that if the work was not completed in ten months from the date of award of the contract, compensation for delay in execution would be levied;

(c) whether the work has been completed according to the contract;

(d) if the answer to part (c) above be in the negative, whether compensation has been levied, if so, the quantum thereof and

(e) if not, the reasons therefor?

**THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) Yes.**

(b) Yes.

(c) No.

(d) and (e) On the failure of the Samaj to complete the work, their contract was rescinded and the balance work awarded to another contractor. The quantum of compensation, will be known after the finalisation of the accounts of the latter contractor. The Samaj have explained why they could not complete the work and Government are now considering the question of recovery of compensation from them.

**GOLD PRICE**

**108. SHRI U. S. DUGAL:** Will the Minister of FINANCE be pleased to state:

(a) whether the Soviet Union have suggested a World-wide increase in the price of gold as a means of providing more liquid money for investment in developing countries;